# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No. 81 of 2006.

In Original application No.267 of 2003.

Allahabad, this the 29th day of November, 2006.

## Hon'ble Mr. Justice Khem Karan, Vice Chairman Hon'ble Mr. P.K. Chatterji, Member-A

Ram Shanker Vishwakarma S/o Shri Ram Swaroop Vishwakarma, R/o Pony Road, Jhandawala Chauraha, Brahma Nagar, Shuklaganj, UNNAO.

.... Applicant.

(By Advocate : Shri R.K. Shukla)

#### Versus

Shri S.D. Dimri, I.O.F.S., General Manager, Ordnance Equipment Factory, Kanpur.

... Respondents.

(By Advocate : Shri S.Singh)

### ORDER

# By Hon'ble Mr. Justice Khem Karan, V.C. :

Shri R.K. Shukla, counsel for the applicant informs that the orders of this Tribunal have already been complied, with so the contempt petition may be dropped and notice be discharged.

Member-A

Vice-Chairman